

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of the Registrar General at Jammu)

e-mail: nongazettedmainwing@gmail.com

Subject: Jammu and Kashmir Ministerial Staff and other Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules, 2016.

NOTIFICATION

No. 05 of 2025/RG/NG-442(I) Dated: 02-01-2025

In exercise of the powers conferred by Section 30 of the Jammu and Kashmir State Civil Courts Act, Svt. 1977, the High Court of Jammu & Kashmir and Ladakh, hereby makes the amendments to the *Jammu & Kashmir Ministerial Staff and other Staff of the Subordinate Courts (Recruitment & Conditions of Service) Rules 2016*, as amended from time to time, in the following manner:

1. In Column No.7 of Entry No. (11) of Schedule-B of Jammu and Kashmir Ministerial Staff and other Staff of Subordinate Courts (Recruitment and Conditions of Service) Rules, 2016 as amended from time to time, **Mode of Recruitment**, is re-casted as under:
"By promotion from Class-III, Category "D", Class-IV, Category "A" and Class-V Category-"A" on the basis of proportion of their Cadre Strength."
2. In Column-7 of Entry No. (16) of Schedule-B of Jammu and Kashmir Ministerial Staff and other Staff of Subordinate Courts (Recruitment and Conditions of Service) Rules, 2016 as amended from time to time, **Mode of Recruitment**, is re-casted as under:
"100% by way of promotion from Class-VI, Category "B", with three years experience."

By order.


(Shahzad Azeem)
Registrar General

No: 425-439 of 2025/RG/NG Dated 02-01-2025

Copy to:

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh, Jammu.
This is in reference to his communication No. 1664/PSY-13 dated 11-12-2024
2. Secretary to Hon'ble Mr. Justice _____
.... for information of His Lordship.
3. Registrar Vigilance, High Court of J&K and Ladakh, Jammu
4. Registrar Rules, High Court of Jammu & Kashmir and Ladakh, Jammu
5. Secretary to the Government, Department of Law, Justice & Parliamentary Affairs, Civil Secretariat, Jammu
6. Director J&K Judicial Academy, Janipur, Jammu
7. Registrar Judicial, High Court Wing, Jammu/Srinagar
8. Registrar Computers (IT), High Court of J&K, Jammu

9. Registrar Recruitment, High Court Main Wing, Jammu

10. Director Finance, High Court Main Wing, Jammu

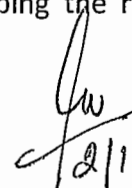
....for information.

11. CPC, e-Courts, High Court of J&K, Jammu for uploading the same on the official website of the High Court of J&K.

12. Manager, Government Press, Jammu for publication of the same in the next Government Gazette.

13. In-Charge, Library, High Court Wing, Jammu/Srinagar for keeping the record of the same.

14. Order file.


2/1/25

Registrar General